

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/857/2018

Date of Order: 11.08.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member



Aparna Kundu, wife of Late Tilak Kumar Kundu, daughter of Late Ajit Kumar Ganai, residing at Ram Krishna Naskar, Beleghata, Kolkata, West Bengal, 700010.

..... Applicant

Versus

1. Union of India, service through the Secretary, Ministry of Communication and Technology Telegraph, Dak Bhavan, sansad Marg, New Delhi – 110001.
2. General Manager, Postal Accounts & Finance, West Bengal Postal Circle, Kolkata, P-36, C.R Avenue, Yogayog Bhavan, – 700012.
3. The Asst. Chief Accounts Officer (Postal), Office of the General Manager (PA&F P-36, C.R Avenue, Yogayog Bhavan, Kolkata – 700012.

..... Respondents

For The Applicant(s): Mr. A.Chakraborty & Ms. P.Mondal, Counsel

For The Respondent(s): Mr. K.K.Ganguly, Counsel

O R D E R (Corrigendum)**Bidisha Banerjee, Member (J):**

This O.A. was heard and disposed of by the Single Bench vide order dated 19.07.2021 and the copy of order was duly served upon the concerned parties, in due course.

2. Today, it has been mentioned in the Bar by the Ld. Counsel for the applicant that the matter pertains to the Department of Posts and the father of the applicant, viz. Ajit Kumar Ganai, was an employee of Post and Telegraph but in the body of the main order dated 19.07.2021 it has been reflected as "Railway employee" and "Postal authority" as "Railway authority". Hence, he has prayed for correction of those parts only.

3. Having heard Ld. Counsels for the parties, it is directed that in the order dated 19.07.2021 passed in O.A. No. 350/857/2018, "Railway employee" will be read as "Post and Telegraph employee" in paragraph 1, 3, 4 and 5 and "Railway authorities" will be read as "Post and Telegraph authorities" in paragraph 4. The other parts of the order shall remain the same.

4. This corrigendum shall be treated as a part of the main order dated 19.07.2021 passed in O.A. No. 350/857/2018.

5. Copy of this order be supplied/sent to all the parties concerned.



(Bidisha Banerjee)
Member (J)

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